

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) 30036 OF 2019

PETITIONER

V.GOVINDANKUTTY,
MANAGING PARTNER,
DIVYA METAL INDUSTRIES, CHELAKODE P.O.,
PAZHAYANNUR, THRICHR DISTRICT - 680 587
RESIDING AT VELLAMKANDATH HOUSE, ENGAKKAD P.O.,
WADAKKANCHERY, THRISSUR

BY ADV.SRI.MILLU DANDAPANI

RESPONDENTS :

1. DIRECTOR, DIRECTORATE OF MINING AND GEOLOGY,
KESAVADASAPURAM, PATTOM PALACE P.O.,
THIRUVANANTHAPURAM - 695 004

2. DISTRICT COLLECTOR, COLLECTORATE,
AYYANTHOLE, THRISSUR - 680 003

3. DISTRICT GEOLOGIST,
DEPARTMENT OF MINING AND GEOLOGY,
DISTRICT OFFICE, CHEMPUKAVU, THRISSUR - 680 020

4. M.C.KISHORE, S/O. CHELLAPPAN, AGED 43 YEARS,
NOW THE DISTRICT GEOLOGIST,
DEPARTMENT OF MINING AND GEOLOGY,
DISTRICT OFFICE, CHEMPUKAVU, THRISSUR - 680 020

R1-3 BY SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS, J

=====

WP(C) NO. 30036 OF 2019

=====

DATED THIS THE 30th DAY OF APRIL, 2020

ORDER

Government Pleader to get instructions and if required, a statement shall be filed by that time.

Post on 05.05.2020.

Nsd

**BECHU KURIAN THOMAS
JUDGE**

APPENDIXPETITIONERS EXTS:

- EXHIBIT P1: TRUE COPY OF THE SSI REGISTRATION CERTIFICATE DTD. 06.10.2003 ISSUED TO THE PETITIONER BY THE ASST. DISTRICT INDUSTRIES OFFICER, THALAPPALLY IN THE YEAR 1996
- EXHIBIT P2: TRUE COPY OF THE JUDGMENT DTD. 17.11.2014 IN W.P. (C) NO. 30421 OF 2014
- EXHIBIT P3: TRUE COPY OF THE ORDER NO.584/PTN/KSD/2015 DTD.15.12.2014 ISSUED BY DYSP OF KUNNAMKULAM
- EXHIBIT P4: TRUE COPY OF THE JUDGMENT IN W.A.NO. 894 OF 2016 DTD.06.05.2016
- EXHIBIT P5: TRUE COPY OF THE INTERIM ORDER DTD.23.12.2015 IN W.P. (C) NO.36329 OF 2015
- EXHIBIT P6: TRUE COPY OF THE ORDER NO.666/15-16/2968/GS/C2/TDO/15 DTD. 16.3.2016 ISSUED BY 3RD RESPONDENT
- EXHIBIT P7: TRUE COPY OF SOME RECEIPTS FOR THE REMITTANCE OF ROYALTY TO THE RESPECTIVE OFFICES
- EXHIBIT P8: TRUE COPY OF THE NOTICE NO.2199/C2/ TDO/2018 DTD.18.09.2018 ISSUED BY 3RD RESPONDENT
- EXHIBIT P9: TRUE COPY OF THE REPLY TO EXT.P8 GIVEN BY THE PETITIONER DTD. 24.9.2018
- EXHIBIT P10: TRUE COPY OF THE ORDER NO. 2199/C2/ TDO/2018 DTD. 28.11.2018 ISSUED BY 3RD RESPONDENT

- EXHIBIT P11: TRUE COPY OF THE ORDER OF THE KERALA LOK AYUKTHA IN COMPLAINT NO. 12/2019 B DTD.14.1.2019
- EXHIBIT P12: TRUE COPY OF THE INTIMATION 18.6.2019 SUBMITTED BY THE PETITIONER TO THE 4TH RESPONDENT
- EXHIBIT P13: TRUE COPY OF THE REPRESENTATION DATED 19.06.2019 SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT
- EXHIBIT P14: TRUE COPY OF THE REPRESENTATION WAS SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT ON 26.06.2019
- EXHIBIT P15: TRUE COPY OF THE STOP MEMO ISSUED BY VILLAGE OFFICER, VENGALLUR KILLIMANGALAM GROUP VILLAGE DTD. 11.7.2019
- EXHIBIT P16: TRUE COPY OF THE STOP MEMO ISSUED BY STATION HOUSE OFFICER, CHELAKKARA DTD. 15.7.2019
- EXHIBIT P17: TRUE COPY OF THE LETTER NO. 9/KMMCR/19 DTD. 20.6.2019 ISSUED BY GEOLOGIST, KERALA MINERAL SQUAD (CENTRAL REGION), THRISSUR
- EXHIBIT P18: TRUE COPY OF THE LETTER FORWARDED TO THE VILLAGE OFFICER BEARING NO.9/KMMCR/18 DTD. 8.7.2019 BY THE GEOLOGIST, KERALA MINERAL SQUAD (CENTRAL REGION), THRISSUR
- EXHIBIT P19: TRUE COPY OF THE LETTER NO.168724/19/ FCDCTSR DATED 8.7.2019 ISSUED BY THE GEOLOGIST, KERALA MINERAL SQUAD (CENTRAL REGION), THRISSUR
- EXHIBIT P20: TRUE COPY OF THE RECEIPT NO.9/KMMCR/ 2019 DATED 16.9.2019 ISSUED FROM THE OFFICE OF THE DISTRICT COLLECTOR FOR ISSUING EXT P19
- EXHIBIT P21: TRUE COPY OF THE INTIMATION GIVEN TO THE RDO BEARING NO.D6/7376/19 ISSUED BY 2ND RESPONDENT

DATED 19.7.2019

- EXHIBIT P22: TRUE COPY OF THE INTIMATION NO.5937/M3/ 2019 ISSUED BY 1ST RESPONDENT DTD. 12.7.2019
- EXHIBIT P23: TRUE COPY OF THE LETTER NO.5937/M3/ 2019 DATED 16.8.2019 ISSUED BY 1ST RESPONDENT
- EXHIBIT P24: TRUE COPY OF THE APPLICATION FOR MOVEMENT PERMIT SUBMITTED BY THE PETITIONER DTD. 21.8.2019
- EXHIBIT P25: TRUE COPY OF THE REPRESENTATION DTD.30.08.2019 SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT
- EXHIBIT P26: TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT DTD. 17.09.2019
- EXHIBIT P27: TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT DTD. 29.10.2019
- EXHIBIT P28: TRUE COPY OF THE SURVEY PLAN DRAWN BY THE VILLAGE OFFICER
- EXHIBIT P29: TRUE COPY OF PHOTOGRAPHS WHICH SHOWS THE WORK OF THE ROAD COMPLETED UPTO 80% AND IS SUBSTANTIALLY TARRED
- EXHIBIT P30: TRUE COPY OF THE NOTICE NO.5937/M3/2019 DTD. 29.10.2019 ISSUED BY 1ST RESPONDENT
- EXHIBIT P31: TRUE COPY OF THE LETTER NO.2199/C2/TDO/18 DTD. 4.11.2019 ISSUED BY 3RD RESPONDENT